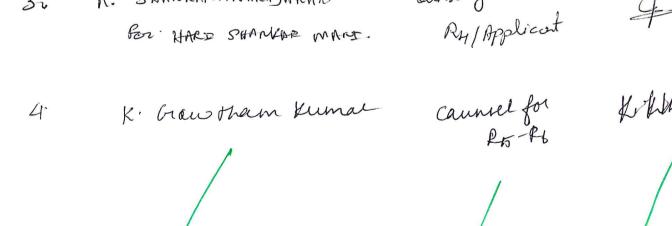
NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL		
APPLICATION NUMBER	: CA/63/2017 IN	
PETITION NUMBER	: CP/13/2017	
NAME OF THE PETITIONER(S)	: ROHIT RABINDRANATH	
NAME OF THE RESPONDENT(S)	: ZYNERGY SOLAR PROJECTS & SERV	VICES PVT LTD+8
UNDER SECTION	: 241/242 OF COMPANIES ACT 2016	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. CA VIGEO DAM. alw Ananz Desa; anz larag khanehar	MR fospardent 10.1,2 3,821	Our_
2. P.H. ARVINDH PANDIAN JOY M. SRICHARAN		M.B.
32 R. SHANKARANARAYAN	no Cours for	d -



ORDER

Shri P H Arvindh Pandian, senior counsel for petitioners present. Shri Vinod Jain, CA, along with Shri Anand Desai, counsel for R1, R2, R3, R8 & R9, Shri R Sankaranarayanan, counsel for R4, represented R5 & R6 are present. The matter shall be posted alongwith CP13/2017. Put up on 14.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)